

(a) whether it is a fact that the Southern Railway Authorities are proposing to acquire land from Fatima College authorities at Vilangudi of Madurai District for forming approach road from the proposed new site of Koodal Nagar Railway Station to the proposed road over-bridge in a steep conversion scheme Karur-Dindigul-Tuticorin broad gauge conversion scheme paying higher compensation inspite of the protest from the college authorities and the local public; and

(b) if so, whether Government propose to issue instructions to cater the needs of the public to provide approach roads and other amenities at a lesser expenditure with maximum benefits and amenities by dropping the land acquisition proposal from the Fatima Ladies College Institution ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) The land is being acquired for approach road to the station. The amount of compensation is to be determined by the State Government.

(b) Instructions regarding provision of amenities at minimum expenditure and with maximum benefits already exist. It is not possible to altogether avoid acquisition of land from the Fatima Ladies College. The extent of land acquisition, has however, been reduced to the barest minimum.

National Institute of Hydrology,  
Roorkee

5790. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the national institute of Hydrology, Roorkee though set up as early as 1978 and has thus completed 6 years of its existence has failed to make any headway in research activities; and

(b) if so, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) National Institute of

Hydrology is carrying out useful research work in identified priority areas.

(d) Does not arise.

Bal Bhawan Society

5791. SHRIMATI MADHURI SINGH : Will the Minister of EDUCATION be pleased to state :

(a) whether there is a need for opening the branches of Bal Bhawan Society in each and every district of all the States in the country for the creative talents of children; and

(b) if so, the Government's decision in this regard ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b) There is a need for establishing institutions for developing the creative talents of children in all parts of the country. Government encourages voluntary agencies to establish and run such institutions. The Bal Bhawan Society (India) Delhi will assist the efforts of such voluntary agencies by providing training facilities and necessary expertise.

Western Kosi River Project

5792. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No. 70 on the 23 July, 1984 regarding Irrigation from Western Kosi Canal and state :

(a) whether the irrigation in areas on the Eastern side of Bhutahi Balan will start by June, 1985 and in areas on the Eastern side of Kamala river by June, 1986 and in areas of Dhanns Bagmati, it will start by June, 1987 and thus the entire work on Western Kosi river project will be completed and the entire area will be brought under irrigation; and

(b) if so, the latest position in this regard ?

**THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) :** (a) No Sir; the schedule of completion of Western Kosi Canal as envisaged earlier has slipped due to problems of land acquisition and financial constraints amongst others.

(b) Kosi Control Board is yet to fix up the revised targets.

**Distribution of Ayurvedic/Unani Units  
In different CGHS Zones like  
Allopathic**

5793. **SHRI RAM PUJAN PATEL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the CGHS dispensaries of Allopathic system of medicine are presently working under different zones with regard to administrative control and if so, the details thereof;

(b) whether it is a fact that Unani/Ayurvedic dispensaries/units have not

been put in different zones for Administrative control;

(c) whether Government propose to put Ayurvedic/Unani dispensaries/Units in different zones for administrative control in the near future and if so, by when; and

(d) if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) :** (a) to (d) Dispensaries under allopathic system as well as dispensaries/Units under Ayurvedic and Homoeopathic system are functioning under the administrative control of different zones in CGHS Delhi, Detailed list is enclosed (*Annexure*)

Due to administrative convenience one Unani dispensary and two Unani Units are functioning under the Central zone and at present no proposal to place them under different zones is under consideration.

**Statement**

*List of CGHS Dispensaries/Units Under the Different Zones*

S. No.	Central Zone	North Zone	South Zone
1	2	3	4
<i>Allopathic Dispensaries</i>			
1.	Central Sectt.	Rajouri Garden	Andrews Ganj
2.	Chankya Puri	Shakur Basti	Haus Khas
3.	Constitution House	Raj Pur Road	Jang Pura
4.	Nirman Bhavan (F.A P)	Dev Nagar	Kalka ji I
5.	Gurgaon	Patel Ngr. I	Kalkaji II
6.	Faridabad	Patel Ngr, II	Kasturba Nagar I
7.	Ghaziabad	Inder Puri	Kasturba Nagar II
8.	North Avenue	Naraina	Kidwai Nagar
9.	Pandara Road	Hari Nagar	Laxmi Bai Nagar
10.	Parliament House	Nangal Raya	Nauroji Nagar
11.	Parliament House Annexe	Delhi Cantt.	Moti Bagh I
12.	President Estate	Palam Colony	M.B. Road
13.	South Avenue	Janakpuri I	Munirka
14.	Telegraph Lane	Janakpuri II	Nanak Pura
15.	Vithal Bhai P. House	Tilak Nagar	Netaji Nagar
16.	Wellesely Road	Moti Nagar	R.K. Puram I
17.	Gole Markets I	Tri Nagar	R.K. Puram II
18.	Gole Market II	Karol Bagh	R.K. Puram III